

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 38 of 2013

Dated : 4th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Steel Furnace Association of India ... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Surbhi Sharma
Ms. Sikha Ohri**

**Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Anand K. Ganesan for R-2**

ORDER

We have heard the Learned Senior Counsel for the Appellant as well as the Learned Counsel for the Respondents. The Learned Senior Counsel has also filed his written notes. The Learned Counsel for the Respondents are directed to file their respective written submissions on or before 16.09.2013 after serving copy on the other side.

Post the matter for further hearing on **23.09.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/vt